

**Rochnama Details**

Civil Register No.16-A-Diary  
IN THE COURT OF: Addl.District and Sessions Judge-II  
Before: Mr. Esrar Ahmed  
Dated 28-01-2022

| S.N | Case No.              | Purpose of Proceedings   | Next/Disposal Date                  |
|-----|-----------------------|--|-------------------------------------|
| 1   | Excise Act/993/2017   | Order Passed: Stage :Awaited for final form / Chargesheet<br>Sub Satge :---- | Next Date of Hearing<br>:14-03-2022 |
| 2   | Excise Act/1119/2017  | Order Passed: Stage :Awaited for final form / Chargesheet<br>Sub Satge :---- | Next Date of Hearing<br>:14-03-2022 |
| 3   | Excise Act/335/2020   | Order Passed: Stage :Awaited for final form / Chargesheet<br>Sub Satge :---- | Next Date of Hearing<br>:15-03-2022 |
| 4   | Excise Act/1009/2020  | Order Passed: Stage :Awaited for final form / Chargesheet<br>Sub Satge :---- | Next Date of Hearing<br>:15-03-2022 |
| 5   | Excise Act/461/2021   | Order Passed: Stage :Awaited for final form / Chargesheet<br>Sub Satge :---- | Next Date of Hearing<br>:16-03-2022 |
| 6   | Excise Act/314/2017   | Order Passed: Stage :Final Form<br>Sub Satge :----                           | Next Date of Hearing<br>:11-03-2022 |
| 7   | Excise Act/740/2018   | Order Passed: Stage :Final Form<br>Sub Satge :----                           | Next Date of Hearing<br>:14-03-2022 |
| 8   | Excise Act/752/2018   | Order Passed: Stage :Final Form<br>Sub Satge :----                           | Next Date of Hearing<br>:15-03-2022 |
| 9   | Excise Act/229/2020   | Order Passed: Stage :Final Form<br>Sub Satge :----                           | Next Date of Hearing<br>:15-03-2022 |
| 10  | Excise Act/384/2020   | Order Passed: Stage :Final Form<br>Sub Satge :----                           | Next Date of Hearing<br>:15-03-2022 |
| 11  | Excise Act/97/2017    | Order Passed: Stage :Police Paper<br>Sub Satge :----                         | Next Date of Hearing<br>:11-03-2022 |
| 12  | Excise Act/269/2018   | Order Passed: Stage :Police Paper<br>Sub Satge :----                         | Next Date of Hearing<br>:14-03-2022 |
| 13  | Excise Act/373/2018   | Order Passed: Stage :Police Paper<br>Sub Satge :----                         | Next Date of Hearing<br>:14-03-2022 |
| 14  | Excise Act/520/2018   | Order Passed: Stage :Police Paper<br>Sub Satge :----                         | Next Date of Hearing<br>:14-03-2022 |
| 15  | Excise Act/1120/2017  | Order Passed: Stage :Police Paper<br>Sub Satge :----                         | Next Date of Hearing<br>:15-03-2022 |
| 16  | TITLE APPEAL/303/2014 | Order Passed: Stage :Appearance<br>Sub Satge :----                           | Next Date of Hearing<br>:21-02-2022 |
| 17  | PROBATE CASE/18/2015  | Order Passed: Stage :Appearance<br>Sub Satge :----                           | Next Date of Hearing<br>:14-02-2022 |
| 18  | Excise Act/61/2017    | Order Passed: Stage :Appearance<br>Sub Satge :----                           | Next Date of Hearing<br>:07-03-2022 |
| 19  | Excise Act/66/2017    | Order Passed: Stage :Appearance<br>Sub Satge :----                           | Next Date of Hearing<br>:07-03-2022 |
| 20  | PROBATE CASE/2/2008   | Order Passed: Stage :Appearance<br>Sub Satge :----                           | Next Date of Hearing<br>:19-02-2022 |
| 21  | TITLE APPEAL/45/2017  | Order Passed: Stage :Appearance<br>Sub Satge :----                           | Next Date of Hearing<br>:21-02-2022 |
| 22  | Excise Act/354/2017   | Order Passed: Stage :Appearance<br>Sub Satge :----                           | Next Date of Hearing<br>:07-03-2022 |
| 23  | NDPS. S. CASE/1/2018  | Order Passed: Stage :Appearance<br>Sub Satge :----                           | Next Date of Hearing<br>:14-02-2022 |
| 24  | Excise Act/131/2018   | Order Passed: Stage :Appearance<br>Sub Satge :----                           | Next Date of Hearing<br>:08-03-2022 |

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|-----------|------------------------|--|-------------------------------------|
| 25        | Excise Act/247/2018    | Order Passed: Stage :Appearance<br>Sub Satge :---- | Next Date of Hearing<br>:08-03-2022 |
| 26        | Excise Act/253/2018    | Order Passed: Stage :Appearance<br>Sub Satge :---- | Next Date of Hearing<br>:08-03-2022 |
| 27        | Excise Act/594/2017    | Order Passed: Stage :Appearance<br>Sub Satge :---- | Next Date of Hearing<br>:08-03-2022 |
| 28        | Excise Act/790/2017    | Order Passed: Stage :Appearance<br>Sub Satge :---- | Next Date of Hearing<br>:08-03-2022 |
| 29        | Excise Act/1209/2017   | Order Passed: Stage :Appearance<br>Sub Satge :---- | Next Date of Hearing<br>:09-03-2022 |
| 30        | Excise Act/897/2019    | Order Passed: Stage :Appearance<br>Sub Satge :---- | Next Date of Hearing<br>:09-03-2022 |
| 31        | Excise Act/157/2020    | Order Passed: Stage :Appearance<br>Sub Satge :---- | Next Date of Hearing<br>:09-03-2022 |
| 32        | Mislaneous/2/2020      | Order Passed: Stage :Appearance<br>Sub Satge :---- | Next Date of Hearing<br>:14-02-2022 |
| 33        | Excise Act/1030/2017   | Order Passed: Stage :HEARING<br>Sub Satge :----    | Next Date of Hearing<br>:09-03-2022 |
| 34        | CRI. CASE/6060/2013    | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:17-02-2022 |
| 35        | SESSION CASE/2201/2014 | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:17-02-2022 |
| 36        | SESSION CASE/310/2006  | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:03-03-2022 |
| 37        | SESSION CASE/2672/2014 | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:17-02-2022 |
| 38        | SESSION CASE/5/2016    | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:17-02-2022 |
| 39        | SESSION CASE/48/2017   | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:17-02-2022 |
| 40        | PROBATE CASE/1/2015    | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:14-02-2022 |
| 41        | Excise Act/813/2017    | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:10-03-2022 |
| 42        | Excise Act/929/2017    | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:10-03-2022 |
| 43        | Excise Act/420/2017    | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:10-03-2022 |
| 44        | Excise Act/425/2017    | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:10-03-2022 |
| 45        | Excise Act/467/2017    | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:10-03-2022 |
| 46        | Excise Act/554/2018    | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:10-03-2022 |
| 47        | Excise Act/586/2018    | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:10-03-2022 |
| 48        | Excise Act/1224/2016   | Order Passed: Stage :EVIDENCE<br>Sub Satge :----   | Next Date of Hearing<br>:10-03-2022 |

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|-----|---------------------|--|-------------------------------------|
| 49  | Excise Act/588/2017 | Order Passed: Stage :EVIDENCE<br>Sub Satge :---- | Next Date of Hearing<br>:10-03-2022 |
| 50  | Excise Act/760/2017 | Order Passed: Stage :EVIDENCE<br>Sub Satge :---- | Next Date of Hearing<br>:11-03-2022 |

|   |           |
|---|-----------|
| <b>No. of Cases Heard</b>                   | <b>50</b> |
| <b>No. of Cases listed</b>                  | <b>50</b> |
| <b>No. of Witness Examined</b>              |           |
| <b>No. of Cases Disposed</b>                | <b>0</b>  |
| <b>No. of IA.s Disposed</b>                 |           |
| <b>No. of Cases Contested</b>               |           |
| <b>No. of Cases Uncontested</b>             |           |
| <b>No. of M.O.s marked</b>                  |           |
| <b>No. of Exhibits Marked</b>               |           |
| <b>No. of Cases in Mediation</b>            |           |
| <b>No. of Cases in Arbitration</b>          |           |
| <b>No. of Cases in Lok Adalat</b>           |           |
| <b>No. of Cases in Conciliation for ADR</b> |           |
| <b>No. of Cases Adjourned</b>               | <b>0</b>  |

**Presiding Officer**